

A meeting of Computer Committee was held on 13-09-2019 in the presence of Sri Virendra Pratap Singh the Chairman Computer Committee-cum-ADJ-1st Sitamarhi, Smt. Jyoti Kumari member Computer Committee-cum-Sub Judge-1st-cum-ACJM Sitamarhi & Sri Jyoti Prakash member Computer Committee-cum-Sub Judge-V -cum-ACJM Sitamarhi in the chamber of Chairman Computer Committee-cum-ADJ-1st Sitamarhi at 4.35 pm.

A letter bearing no. 61881/2019/Purchasing Cell dated 27-07-2019 of Hon'ble High Court, Patna, was put up before Computer Committee in which an agreement was done between HP India Private LTD. Bangalore and Hon'ble High Court, Patna for period of 12 months from 27-03-2019 till 26-03-2020 regarding purchase of cartridge for different models of printers installed in the judgship on lowest price.

The committee discussed and decided to purchase the required cartridge during the contract period from Lakhmani Infotech, Beli Road, Patna.

A letter bearing no.69252-69288/2019/Computer Cell dated 23-08-2019 has also been put up before Computer Committee regarding uploading of order for disposed cases /Interlocutory Orders / Bail Orders / Judgement in CIS & its replication on NJDG. According to this letter all orders & Judgements must be uploaded on the same day or within 15 days from the date of pronouncement of order/ judgement and compliance report of the same must be submitted by 16th day of each succeeding month. The Committee decided to circulate the copy of the said letter to all Judicial Officer in the judgship including sub-divisional courts also.

The Committee also discussed again about the shortage of U.P.S. & C.P.U. The number of courts has been increased in the judgship of Sitamarhi & Sub-divisional courts also but no additional U.P.S. & C.P.U. has been supplied from Hon'ble Court for a long time. Several U.P.S. & C.P.U. of Phase-I & Phase-II are out of order lying in different courts & server room without being used. To meet the current requirement of U.P.S. & C.P.U., repair by local vendor on urgent basis is required.

The Committee also decided that all B/C & O/C must maintain CIS generated cause list, court fee register and avoid doing manually for smooth functioning of E-court Mission Mode Project. It was also decided that after permission of Hon'ble District & Sessions Judge, Sitamarhi is accorded on this minutes, the copy would be circulated among all courts including Sub-divisional Courts.

Finally, it was decided to send the copy of this minute to the learned District & Sessions Judge, Sitamarhi for kind perusal & necessary information. And request is placed kindly to forward the same to the Hon'ble High Court Patna.



Jyoti Prakash
Member
computer committee
-cum-S.J.-V-cum-ACJM
Sitamarhi
13-09-2019



Jyoti Kumari
Member
computer committee
-cum- S.J.-1st-cum-ACJM
Sitamarhi
13-09-2019



Virendra Pratap Singh
Chairman
computer committee
-cum- 1st ADJ
Sitamarhi
13-09-2019